## CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

## O.A.No.43/2001

Friday, this the 19th day of January, 2001.

## CORAM:

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

HON'BLE MR T.N.T.NAYAR, ADMINISTRATIVE MEMBER

C.Balakrishnan, S/o Thupram, VIII/1400 A, T.D.East Road, Kochi-682 002.

- Applicant in person

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- Divisional Manager, Commercial, Southern Railway, Palghat.
- Union of India represented by Secretary to Government, Ministry of Railways, New Delhi.

- Respondents

By Advocate Thomas Mathew Nellimoottil(for R-1)

The application having been heard on 19.1.2001, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN

The applicant is not present even today. However, Shri Thomas Mathew Nellimoottil, learned counsel appearing for respondent No.1 states that the respondents have taken a decision to refund to the applicant an amount of Rs.2000/- and the payment would be made within three days from today.

2. Noting the above undertaking, the application is closed, without any further direction. No costs.

Dated, the 19th of January, 2001.

T.N.T.NAYAR ADMINISTRATIVE MEMBER

A.V HARIDASAN VICE CHAIRMAN

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